

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

219. C.P. (IB)/393(MB)2022

IN THE MATTER OF

SHREENATHJI INFRASTRUCTURE

... Petitioner

Vs

NAMASTHETU INFRATECH PRIVATE LIMITED

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 06.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Lata Walia (VC)

For the Respondent: Adv. Rohit Gupta (PH)

ORDER

Counsel for the Petitioner prays for short adjournment stating that she wishes to argue the matter in person. Allowed as prayed for. Adjourned to **08.11.2023**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/